

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:466

ANSWERED ON:06.04.2017

Hydro Electric Projects

Dhotre Shri Sanjay Shamrao;Singh Shri Satya Pal

**Will the Minister of POWER be pleased to state:**

- (a) the details of Hydro Electric Projects which are under construction across the country as on date, State-wise;
- (b) whether a large number of such projects are held up due to financial constraints and other reasons and if so, the details thereof along with the time by which such projects are likely to be completed, State-wise and Project-wise;
- (c) the details of the cost escalation of such projects due to delay in construction along with the manner in which such escalated cost is likely to be arranged, Project-wise;
- (d) the extent to which the loss of generation of power occurred across the country due to delay in construction of the said projects; and
- (e) the steps taken/being taken by the Government for timely completion of Hydro Electric Projects across the country along with achievements thereof ?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

(a) to (e) : A Statement is laid on the Table of the House.

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STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.466 TO BE ANSWERED IN THE LOK SABHA ON 06.04.2017 REGARDING HYDRO ELECTRIC PROJECTS.

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(a) : As on 30th March, 2017, there are 43 under construction Hydro Electric Projects (above 25 MW) in the country, totalling to 11928.5 MW. The details of these projects, State-wise, is given at Annex-I.

(b) : Out of these 43 under construction Hydro Electric Projects, 16 projects, totalling to 5163 MW, are stalled/held up due to financial constraints and other reasons. The details of these projects alongwith the anticipated date of completion of these projects is given at Annex-II.

(c) : The project-wise details of cost overrun of the stalled under construction Hydro Electric projects is given at Annex-III. For financing the cost overrun, equity is being arranged by the developers and debt is raised by developers through loan / commercial borrowings.

(d) : As per calculation made by CEA, the annual loss of energy generation from these stalled projects is about 15564 MU.

(e) : The action taken by the Government for early completion of these projects are:

â€¢ Central Electricity Authority (CEA) monitors the progress of under construction power projects through frequent site visits and interaction with the developers and equipment suppliers. CEA holds review meetings periodically with the developers and other stakeholders to identify and resolve issues critical for commissioning of Projects.

â€¢ Regular reviews are also undertaken in Ministry of Power to identify the constraints areas and facilitate faster resolution of inter-ministerial and other outstanding issues.

â€¢ A Power Project Monitoring Panel (PPMP), set up by the Ministry of Power, independently follows up and monitors the progress of the hydro projects.

â€¢ Issues are also raised in PRAGATI, for proactive governance and timely implementation, as and when required.

â€¢ In case of CPSU's, the project implementation parameters / milestones are incorporated in the annual MoU signed between respective CPSU's and MoP and the same are monitored during the Quarterly Performance Review (QPR) meetings of CPSU's and other meetings held in MoP/ CEA.

â€¢ The issues related to erection and supply of Electro-Mechanical equipment is expedited in various meetings held in CEA / MoP and other local issues affecting the progress of works are taken up with respective State Governments by the Concerned CPSU / MoP.

The Government of India is pursuing proactively for early resolution of issues with stakeholders. With the intervention of Government of India, the works of Teesta-III HEP (1200 MW) in Sikkim which was held up, re-started in October, 2015 and the project has been commissioned in February / March, 2017.

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